

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 30<sup>th</sup> January, 2020*

No.HC.VII-81/2018/ 656 /A. Shri Mitul Bora, Peon, Office of the Munsiff, Gohpur, Sonitpur is transferred against the vacant post of Peon in the Office of the District and Sessions Judge, Nagaon.

Shri Bora will join at his new place of posting immediately.

***N.B. The concerned employee will not be entitled to claim TA and DA as the transfer is made on his request.***

By Order,

*Sd/- M. K. Kalita,*  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-81/2018/ 656 /A  
Copy to:-

Dated 30.01.2020

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
4. The District and Sessions Judge, Nagaon for information and necessary action.
5. The District and Sessions Judge, Sonitpur, Tezpur. She is requested to release Shri Mitul Bora in order to enable him to join at Nagaon.
6. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
7. The Munsiff, Gohpur for information.
8. ✓ The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
9. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Establishment), Gauhati High Court, Guwahati.
10. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
11. Shri Mitul Bora, Peon, Office of the Munsiff, Gohpur, Sonitpur

  
30/1/2020  
**REGISTRAR (VIGILANCE)**

*A. S. S.*  
20.01.2020